

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 05<sup>th</sup> September, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 10/2018(CZ)	National Centre for Human Settlements and Environment Vs State of M.P. & 2 Ors.	Mr. Anurag Maheshwari, Adv.	<u>04-10-2018</u>
2.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	<u>05-10-2018</u>
3.	Original Application No. 16/2018(CZ)	Bhagwat Narayan Sharma Vs State of Madhya Pradesh & 3 Ors.	Mr. Rohit Sharma, Adv.	<u>08-10-2018</u>
4.	Original Application No. 17/2018(CZ)	Dinesh Joshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Atul Srivastava, Adv.	<u>09-10-2018</u>
<b>FOR COMPLETION OF PLEADING</b>				
5.	Original Application No. 112/2017(CZ)(THC) (W.P.No.19582/14)	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	<u>11-10-2018</u>
6.	Original Application No. 113/2017(CZ)(THC) (W.P.No.19583/14)	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Qasim Ali, Adv. Mr. E.A.Qureshi, Adv.	<u>11-10-2018</u>

**Note :** No Hon'ble Members is posted in this Bench. The Cases listed above on 05-09-2018 shall be adjourned to 04-10-2018, 05-10-2018, 08-10-2018, 09-10-2018 and 11-10-2018.

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)